

FORM 4

THE PATENTS ACT, 1970

(39 of 1970)

and

THE PATENTS RULES, 2003

REQUEST FOR EXTENSION OF TIME

[See sections 53(2), and 142 (4); rules 13(6), 24B(6), 24C(11) and 80(1A), 130]

<p>1. Name of the applicant</p>	<p>I/We.....</p> <p>hereby request for extension of time formonths(s) under section/rule.....in connection with my/our/application/Patent No.....</p> <p>The reasons for making the request are as follows:-</p> <p>Dated this.....day of20....</p>
<p>2. To be signed by the applicant or his authorized registered patent agent</p>	<p>Signature (.....)</p>
<p>3. Name of the natural person who has signed</p>	
	<p>To The Controller of Patents, The Patent Office, at.....</p>